


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL  
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.148/9/HDB/2020
NAME OF THE COMPANY	Rotodyne Engineering Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vertex Cranes & Hoists India Pvt Ltd
NAME OF THE RESPONDENTS(S)	Rotodyne Engineering Services Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
Suma & T. Sujan	Adv.	9160001435	
Chinnar Reddy		9398187469	

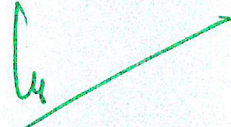
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present and stated that she is filing proof of service of notice sent to the Respondent in the Registry during the course of the day. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to issue another notice to the Respondent for appearance and file proof of service. Put up the matter on 23.04.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**